

SPECIAL BENCH
COURT - II

O-209

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/276(KB)2021
IA(I.B.C)/1162(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH APRIL 2024

IN THE MATTER OF	MAURYA MANPOWER SERVICES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearance (via video conferencing/physically)

Mr. Avik Chaudhuri, Adv.] For the Liquidator

ORDER

1. Ld. Counsel for the liquidator present.
2. Post this matter before the regular bench on **13.05.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)